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2187  
17/07/23

**HIGH COURT OF DELHI**  
Shershah Road, New Delhi

No. \_\_\_\_\_/DHC/Gaz./G-3/2023

Dated

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Director,  
National Judicial Academy,  
Bhadbhada Road, P.O. Suraj Nagar,  
Bhopal-462044 (M.P.)  
[Fax No.+91 755-2696904, Tel: 0755-2696766]  
Email: rgoda@nja.gov.in

**Sub: North Zone-I Regional Conference on "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" (30<sup>th</sup> September & 1<sup>st</sup> October, 2023) [P-1363].**

Sir,

In continuation to this court's letters No. 5309/DHC/Gaz./G-3/2023 dated 14.07.2023, No. 5933/DHC/Gaz./G-3/2023 dated 17.08.2023 & No. 6286/DHC/Gaz./G-3/2023 dated 31.08.2023, on the above subject, I am directed to say that this Court has exempted Mr. Satyabrata Panda, ADJ, New Delhi District, Patiala House Courts, New Delhi (Computer Committee Member of Delhi District Courts) and Mr. Gorakh Nath Pandey, Additional District & Sessions Judge, PO, Labour Court, RACC, New Delhi from attending the programme no. P-1363, North Zone -I Regional Conference having the theme "Contemporary Judicial Developments and Strengthening Justice through Law & Technology" scheduled to be held on 30<sup>th</sup> September & 1<sup>st</sup> October, 2023 at Nainital (Uttarakhand), to be organized by National Judicial Academy, Bhopal in collaboration with the High Court of Uttarakhand and the Uttarakhand Judicial & Legal Academy and in their place Mr. Subhash Kumar Mishra, ASJ, South-East District, Saket Courts, New Delhi (Computer Committee Member of Delhi District Courts) and Ms. Samiksha Gupta, ACMM, South-West District, Dwarka Courts, Delhi have been nominated to attend the said programme.

Yours Sincerely,

Judicial Branch

W  
PDSJ/RADC  
16/9/2023

(Surender Pal)  
Deputy Registrar (Gaz.-IB)  
for Registrar General

6639-6640  
No. /DHC/Gaz./G-3/2023

Dated 15/9/2023

1. Copy along with copy of letter dated 23.06.2023 and 03.08.2023 received from the Director, National Judicial Academy, Bhopal and the Registrar General, High Court of Uttarakhand may be forwarded to the following:-
  - (i) The Principal District & Sessions Judge, South-West District, Dwarka Courts, Delhi with the request to inform Ms. Samiksha Gupta, DJS accordingly and ask her to coordinate directly with National Judicial Academy, Bhopal with regard to study material and to send her email id and contact number directly to the High Court of Uttarakhand, Nainital on email ID: [highcourt-ua@nic.in](mailto:highcourt-ua@nic.in).
  - (ii) The Principal District & Sessions Judge, South-East District, Saket Courts, New Delhi with the request to inform Mr. Subhash Kumar Mishra, DHJS accordingly and ask him to coordinate directly with National Judicial Academy, Bhopal with regard to study material and to send his email id and contact number directly to the High Court of Uttarakhand, Nainital on email ID: [highcourt-ua@nic.in](mailto:highcourt-ua@nic.in).
2. Copy forwarded for information and necessary action to:-
  - (i) The Principal District & Sessions Judge, New Delhi District, Patiala House Courts, New Delhi with the request to inform Mr. Satyabrata Panda, DHJS accordingly.
  - (ii) The Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi with the request to inform Mr. Gorakh Nath Pandey, DHJS accordingly.
  - (iii) The Registrar General, High Court of Uttarakhand, Mallital, Nainital, Uttarakhand 263002, e-mail- [highcourt-ua@nic.in](mailto:highcourt-ua@nic.in).
  - (iv) The Director, Uttarakhand Judicial and Legal Academy, Ghorakhal Road, Bhowali, District- Nainital, Uttarakhand-263132, e-mail- [ujala-ua@nic.in](mailto:ujala-ua@nic.in).




(Surender Pal)  
Deputy Registrar (Gaz.-IB)

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE -CUM- SPECIAL JUDGE  
(PC ACT)(CBI) ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

No.Misc./Trng./RACC/Gaz./2023/ 7551D -7561D Dated, Delhi the 18.09.2023

Copy forwarded for information and necessary action to:-

1. Sh. Gorakh Nath Pandey, Ld. PO, Labour Court, RACC, New Delhi.
2. The P.S. to Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act) (CBI), RACC, New Delhi.
3. The Website Committee, Tis Hazari Court, Delhi for uploading the same on the official website.
4. The Drawing and Disbursing Officer, Central District, THC, Delhi.
5. The Branch In-charge, Administration, General, Filing, Pool Car, Care Taking, Facilitation Centre, RACC, New Delhi.

  
10.09.23  
(Arun Bhardwaj)

Officer In-charge (Judicial)/  
for Principal District & Sessions Judge-  
cum-Special Judge(PC Act)(CBI)  
Rouse Avenue Court Complex, New Delhi.